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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 1139 of 1993

New Delhi, this 5th day of November, 1998.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Mangat Ram Sharma  
S/o Shri S.N. Sharma,  
R/o 365/15, Jacoubpura,  
Gurgaon-122001.

... Applicant

By Advocate: None

versus

Union of India, through

1. Secretary,  
Ministry of Personnel, Public  
Grievances and Pensions,  
North Block,  
New Delhi.

2. Chief Secretary,  
State of Tamilnadu,  
Tamilnadu Secretariat,  
Madras.

3. Chief Secretary,  
State of Rajasthan,  
Rajasthan Secretariat,  
Jaipur.

Director,  
Lal Bahadur Shastri National  
Academy of Administration,  
Mussolrie. ... Respondents

By Advocate: None

O R D E R (oral)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

None is present for the applicant even on the second call. None for the respondents either. This is a 1993 case and has appeared at item no.13 under 'regular' matters in today's cause list. The heading of the regular matters clearly states that cases of the year 1993 and earlier to that will not be

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adjourned. We note that from 24.8.98 and thereafter when the case had been fixed for hearing on 3.9.98 and 23.9.98, none had appeared for the applicant. In the circumstances, it appears that the applicant is no longer interested in pursuing this case and the same is accordingly dismissed for default and non-prosecution.

  
(K. Muthukumar)  
Member (A)

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(Smt. Lakshmi Swaminathan)  
Member (J)